

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 46 OF 2018 &
IA NO. 233 OF 2018**

Dated : 03rd October, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Sai Wardha Power Generation Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishnan for R-1

Ms. Rimali Batra
Ms. Shruti Awasthi for R-2

ORDER

List this matter for hearing on **26.11.2018**, as agreed by the Learned Counsel appearing for both the parties.

**(S.D. Dubey)
Technical Member**
Pr/pk

**(Justice N.K. Patil)
Judicial Member**